

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**OA NO.3797/2015**

New Delhi this the 7<sup>th</sup> day of February, 2017

**HON'BLE DR BRAHM AVTAR AGRAWAL, MEMBER (J)**

Smt. Murti Devi, aged about 56 years,  
Wd/o Late Shri Tej Singh,  
R/o Village Alawa Rahimpur,  
District Bulandshahar,  
U.P. ...Applicant

(By Advocate: Ms. Komal Aggarwal for Mr. Anil Mittal)

**VERSUS**

1. Union of India through:  
The Secretary,  
Ministry of Agriculture,  
NRM Division,  
Shastri Bhawan,  
New Delhi-110002.
2. The Chief Soil Survey Officer,  
Soil & Land Use Survey of India,  
IARI Building, Pusa,  
New Delhi. ...Respondents

(By Advocate: Mr. Rajinder Nischal)

**ORDER (Oral)**

Learned counsel for the applicant submits that the relief sought in the OA has been granted by the respondents.

2. Accordingly, the OA is dismissed as having become infructuous.

**(DR BRAHM AVTAR AGRAWAL)  
MEMBER (J)**

/jk/

